

MR. CHAIRMAN: Next question.

**श्री राजनारायण :** गुलाप सरवार को क्यों गिरफ्तार किया गया, इसलिये कि वे गवर्नमेंट की पालिसी के विरुद्ध थे, करका को इसीलिये गिरफ्तार किया गया क्योंकि वे गवर्नमेंट की पालिसी के विरोधी थे।

#### CEMENT FACTORY IN NEEMUCH

\*67. **SHRI A. D. MANI:** Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) whether any action has been taken by the Cement Corporation of India for setting up of a cement factory at Neemuch; and

(b) if so, the details of the action taken?

**THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (PROF. SIDDHESHWAR PRASAD):** (a) and (b) Mandhar and Neemuch are two of the locations in Madhya Pradesh, among others, investigated, by the Cement Corporation for the setting up of cement plants with a capacity of two lakh tonnes each per annum. As the investigations at Mandhar were completed earlier than at Neemuch and as the location at Mandhar was considered to be more favourable, the Cement Corporation with the approval of the Government of India decided to set up the factory at Mandhar during the Fourth Plan period. The Mandhar factory went into commercial production on 19-7-70.

Neemuch is one of the locations for which a feasibility report based on cement cost data is being prepared by the Corporation for setting up a cement plant there during the Fifth Five Year Plan.

**SHRI A. D. MANI:** May I ask the Minister whether any survey has been made all over Madhya Bharat particularly regarding the total estimated cement reserves because there is a good deal of deposit of cement in the Neemuch area which has not been exploited? And I would also ask him whether he would give some idea about the total estimated reserves of cement in Madhya Pradesh in general.

**PROF. SIDDHESHWAR PRASAD:** A survey has been made but I do not have the details with me just now.

**SHRI A. D. MANI:** Will he give some details about the financial structure of the new undertakings that have been set up in the public sector to exploit cement?

**PROF. SIDDHESHWAR PRASAD:** A few sites were selected by the Cement Corporation of India. At Mandhar the capacity will be two lakh tonnes and the cost will be Rs. 466 lakhs; at Seram Kurkunta the cost will be Rs. 469 lakhs; at Bokajan the cost will be Rs. 1126 lakhs; at Paonta (HP) the cost will be roughly Rs. 805 lakhs; at Jagdalpur the cost will be Rs. 565 lakhs and at Neemuch, if it comes about, it will be round about Rs. 5 crores.

**SHRI A. G. KULKARNI:** May I know whether the Government are aware that a majority of the cement factories are at present located in the south and on the northern side more cement factories are to be encouraged? In view of this, the factory in Madhya Pradesh will be quite encouraging so that cement supply on the northern side and the eastern side will be possible at a cheaper rate of transport.

**PROF. SIDDHESHWAR PRASAD:** While locating cement factories in future, Government will keep the suggestion in mind.

#### CONSUMPTION OF ILLICIT LIQUOR IN DELHI

\*68. **SHRI GANESHILAL CHAUDHARY:**  
**SHRI M. K. MOHTA:**  
**SHRI K. C. PANDA:**  
**SHRI LOKANATH MISRA:†**  
**SHRI RAM SAHAI:**  
**SHRI S. KUMARAN:**  
**SHRI SURAJ PRASAD:**  
**SHRI BHUPESH GUPTA:**  
**SHRI SITARAM KESRI:**  
**SARDAR GURCHARAN SINGH**  
**TOHRA:**  
**SHRI S. A. KHAJA MOHIDEEN:**  
**SHRI SUNDAR MANI PATEL:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of deaths caused due to consumption of illicit liquor in Delhi in the month of January, 1972;

† The question was actually asked on the floor of the House by Shri Lokanath Misra.

(b) the action taken by Government against the concerned Excise and Police officials of Delhi; and

(c) the measures Government propose to take to prevent recurrence of such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) 112

(b) and (c) The Lt. Governor, Delhi, appointed a Commission of Enquiry under the Commission of Enquiries Act, 1952, on 23-1-72. The report of the Commission has been received by the Delhi Administration on the 13th March, 1972, and it is under examination.

SHRI LOKANATH MISRA: May I know whether the hon. Minister would be willing to place on the Table of the House a copy of the Report which has been submitted by the Commission of Inquiry? This is my first question. Secondly, may I know whether it was true that this particular illicit liquor business was located in the railway area and whether any of the railway officials were also parties to this illicit liquor distillation and sale? Thirdly, may I know whether there is a large amount of corruption among the police officials in Delhi so far as the posting of police officials is concerned because the postings are done in the income potential from this illicit liquor distillation and sale? May I know whether any inquiry is going to be made into that?

SHRI K. C. PANT: Sir, the Report of the inquiry is being examined by the Delhi Administration. In due course, it will be made public. Sir, the deaths did not occur in any one area; they occurred in different parts of Delhi and the police have registered cases at the police stations of Kamla Market, Punjabi Bagh, Pahar Ganj, Defence Colony and Darya Ganj. They were distributed all over, they were widespread. Thirdly, so far as the omissions or commissions of the police are concerned, we shall certainly look into the report. The situation is a serious one from the fact that 112 people have died. We shall certainly give our most serious consideration to any suggestions made in the report.

MR. CHAIRMAN: The Question Hour is over.

## WRITTEN ANSWERS TO QUESTIONS

JESSOP AND CO., CALCUTTA

\*63. SHRI PRANAB KUMAR MUKHERJEE: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) the amount of money that has been advanced by Government to Jessop and Co., Calcutta since the take over of its management under Industrial Development and Regulation Act;

(b) what has been the turnover of the concern since its take over; and

(c) what measures Government have taken to make it a viable unit?

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY): (a) Rs. 739 lakhs during the period from 15th May 1958 (the date of taking over) till 9th March, 1972.

(b) The turnover of the concern since its take over amounts to Rs. 16,568.48 lakhs.

(c) Upto 1966-67 the Company did reasonably well and earned profits. However, following the recession in the engineering industry from about that year and the cut back in the Railway orders, there was large erosion in its turnover. This was accompanied with shortage of orders, raw materials and working capital. To improve the Company's profitability, Government has taken steps to provide adequate and timely financial assistance to the company, helped it in securing Import of steel and matching materials and permitted diversification, by gearing up its production programmes.

## STUDY IN RESPECT OF LARGE INDUSTRIAL UNITS

\*65. SHRI M. K. MOHTA: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government had recently undertaken a study of the large industrial units in the private sector in which public financial institution hold substantial share, with a view to nationalising such firms; and

(b) if so, the result of the study conducted by Government and the decision in this regard?